GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1789 ANSWERED ON:01.12.2011 GUARDS POSTED AT LEVEL CROSSINGS Yadav Shri Dharmendra

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have requested the State Governments to provide security to the guards deputed on level crossings;

(b) if so, the details thereof and the reaction of various State Governments thereto; and

(c) the concrete steps taken by the Railways to check the accidents at level crossings?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a) & (b): Security of Railway track and Bridges is the responsibility of State Governments as per the Ministry of Home Affairs circular No. 27/1/72-Pol.II dated 11th Feb., 1972. Regular co-ordination is maintained with Police agencies of States and security related issues are discussed.

(c): Various steps have been taken by the Railways to prevent incidents at the unmanned level crossings which include ensuring availability of basic infrastructure at level crossings, public awareness and publicity campaigns through electronic and print media, mass messaging (SMSs) to educate the road users, joint ambush checks with involvement of civil authorities and RPF to penalize the erring road users, progressive manning, provision of subways at technically feasible locations, construction of diversion road upto adjacent manned gates/grade separators, Road Over Bridge/Road Under Bridge, closure of such unmanned level crossings which are having negligible rail/ road traffic, etc. In addition to these, interlocking has been done at 9777 level crossing gates to protect gates with signals.

Indian Railways has planned to eliminate all un-manned level crossings by 2015 by various methods viz construction of sub-ways, diversion roads to adjacent level crossings, closure (if the road traffic is very low) and manning. The work of identification and planning has been completed and execution is in progress.